

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP 221/98 in
OA 726/1997

New Delhi this the 7th day of October, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ram Kumar Jindal
S/O Late Sh. Kishan Chand
resident of 925/7, Mehrauli,
New Delhi working as casual
artist under Respondents.

(None for the applicant)

Versus

Shri Harish Avasthy,
D.G. News, Head of News,
Delhi Doordarshan Kendra,
Akashvani Bhawan, Sansad Marg,
New Delhi.

(By Advocate Sh. R. V. Sinha)

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...petitioner

.. Respondent

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

None has appeared for applicant. We have heard Shri
R.V. Sinha for respondents.

2. Shri Sinha has shown us the Delhi High Court order
dated 23.9.99, a copy of which is taken on record, staying
the operation of the impugned order dated 15.4.98 in OA
No. 726/97.

3. Under the circumstances CP No. 221/98 is dropped.

Notices are discharged.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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